

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 367 of 2020

.....

5/25.06.2020 Counsel for the petitioner prays to adjourn this case.

Prayer is allowed.

This case is adjourned to be listed under the heading for Admission as per its age.

(Ananda Sen, J)

Mukund/-